

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 13th September, 2019

No. HC.VII-167 (Pt.-VI)/2014/5404/A : The following Judicial Officers are exempted from attending the "Workshop for Judicial Officers in Respect of the Present Scenario Relating to Wildlife Crime and Trade", scheduled to be held on 15th September, 2019 at Golaghat-

Sl. No.	Name	Designation and place of posting
1.	Shri Biprajit Roy	Addl. District and Sessions Judge ,FTC, Sivasagar
2.	Smti Syeda Farida Afzal Zinnat	Addl. Chief Judicial Magistrate, Sivasagar
3.	Smti Sorbani Bhattacharjee	Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur

By order, Sd/- Dhrupad Kashyap Das Registrar (Judicial) Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/5405 - 5418/A dated 13.09.2019 Copy forwarded for information and necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, (in reference to the Notification No. HC.VII-167(Pt.-VI)/2014/5196/A, dated 9th September,
- 3. The Director, Judicial Academy, Assam.
- 4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
- 7. The District & Sessions Judge, Sivasagar / North Lakhimpur, Lakhimpur. He / she is requested to inform the concerned officer(s) of his / her District accordingly.
- 8. Shri Biprajit Roy, Addl. District and Sessions Judge ,FTC, Sivasagar
- 9. Smti Syeda Farida Afzal Zinnat, Addl. Chief Judicial Magistrate, Sivasagar
- 10. Smti Sorbani Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur
- 11. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
- 12. The Deputy Registrar (_______), Gauhati High Court, Guwahati.
- 13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
- 14. CA to the Registrar General, Gauhati High Court, Guwahati. (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)